

ITEM NO.14

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 1839/2018

BHUVAL RAM . & ANR.

Appellant(s)

VERSUS

STATE OF U.P. . & ORS.

Respondent(s)

Date : 13-08-2024 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Ms. Harshita Nigam, Adv.
Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 are duly represented.

Parties have not filed statement of case.

Ld. counsel for both the appellants has expired.

Service of notice for alternative arrangement is not complete. Notice be re-issued.

List again on 1.10.2024.

SUJATA SINGH
Registrar

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